

**GOVERNMENT OF NCT OF DELHI
OFFICE OF THE ENGINEER OFFICER-1
IRRIGATION AND FLOOD CONTROL DEPARTMENT
L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI-110031**

**Sub: Original Application No.6/2012
(IA No.420/2024, IA No.549/2024, IA No.585/2024, IA No.329/2024
IA No.72/2024, MA No.868/2014, IA No.276/2024, MA No.244/2019
IA No.421/2024)**

**With
Executive Application No.5/2024
In
Original Application No.6/2012
(I.A. No.550/2024)**

**With
I.A. No.170/2024
In
Original Application No.6/2012**

Nizamuddin West Association

Applicant

Versus

Union of India & Ors.

Respondent

REPORT

As per hearing on dated 24.01.2025, report is sought on following issues. The details are:-

Sr. No.	Issues	Status
1.	Encroachment on 22 drains	(a) On Barapullah Drain, DUSIB has completed its survey for Madrassi Camp. (b) Sain Nursing Home (Drain No.12, 12A), Survey by Revenue Department has already been completed for Anna Nagar Jhuggi. (C) For remaining drains, "As drain has been handed over for maintenance purpose. No land status provided by land owning agency. However request has been made to revenue and MCD for providing land boundary. Which is not received yet"

MA

2.	Greening	After completion of desilting work, plantation work will be taken up in all (22+2 drains) in coordination with Forest Department Delhi.
3.	Desilting	Status of desilting in all (22+2 drains) is Annexed as Annexure-I, Monthly Action Taken Report Annexed as Annexure-II.
4.	Boundary wall	<p>(a) Construction of boundary wall on Barapullah Drain wherever damaged in between outer ring road Sarai Kale Khan and Lala Lajpat Rai Marg on either side is tendered and work was in progress. Presently it is heldup due to requirement of permission from Forest Department as some plants exists near the alignment of boundary wall. Copy of award letter is Annexed as Annexure-III.</p> <p>(b) For remaining drains, construction of boundary wall will be taken up</p> <ul style="list-style-type: none"> i. Availability of fund. ii Land status made available from agency handed over the drain and further Demarcation of drain land from revenue department, removal of encroachment.

(NAGENDRA PRATAP MAURYA)
ENGINEER OFFICER-I

M. Praty
20/02/15

ANNEXURE - I

Status of Twenty-Two (22+2) open drains which are out falling in river Yamuna [para 14 (3)]

As on 20.02.2025						
S. No.	Name of Drain	Target Qty. (MT)	Date of start	Time line for complete desilting	Qty. of silt desilted upto date 14.02.2025(in MT)	Status of work upto date 14.02.2025
1	3	4	5	6	7	8
1.	Metcalf House Drain	8721	01.01.2025	31.05.2025	697	8%
2.	Tonga Stand Drain	680	01.01.2025	31.05.2025	81	12%
3.	Khyber Pass Drain	5475	01.01.2025	31.05.2025	438	8%
4.	Sonia Vihar Drain (On Eastern Bank of Yamuna)	1800	04.01.2025	31.05.2025	1.60	0.08%
5.	Najafgarh drain	700000	01.01.2025	30.06.2027	81600	11.66%
6.	Shahdara Drain	136000	01.01.2025	31.05.2025	24000	17.64%
7.	Jaitpur Drain	58761	01.01.2025	31.05.2025	11200	18.94%
8.	Barapulla Drain	113120	01.01.2025	31.05.2025	1120	1%
9.	Sweeper Colony Drain	336	01.01.2025	31.05.2025	40	11.90%
10.	Magazine Road Drain	304	01.01.2025	31.05.2025	21.28	7%
11.	Civil Military Drain	2852	01.01.2025	31.05.2025	2240	78.51%
12.	Moat Drain (Vijay Ghat)	753	01.01.2025	31.05.2025	640	84.92%
13.	Drain No. 14	7570	01.01.2025	31.05.2025	960	12.85%
14.	Tehkhand Drain	14428	01.01.2025	31.05.2025	4800	33.26%
15.	Tuglakabad Drain(Kalka Ji) Including Sarita Vihar drain	27926	01.01.2025	31.05.2025	10400	37.24%
16.	Sen Nursing Home Drain	58937	01.01.2025	31.05.2025	320	0.54%
17.	ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	4358	01.01.2025	31.05.2025	523	12%
18.	Kailash Nagar Drain (On Eastern Bank of Yamuna)	5809	11.01.2025	31.05.2025	32.00	0.55%

ANNEXURE - I

19.	Shastri Park Drain(On Eastern Bank of Yamuna)	2350	03.01.2025	31.05.2025	8.00	0.34%
20.	Delhi Gate Drain / Power House Drain	59612	01.01.2025	31.05.2025	9600	16.10%
21.	Abul Fazal Drain	8547	01.01.2025	31.05.2025	4206	49.21%
22.	Taimoor Nagar/Maharani Bagh Drain	17195	01.01.2025	31.05.2025	8640	50.24%
23.	Kushak Drain	21252	01.01.2025	31.05.2025	10400	48.93%
24.	Sunehri Pul Drain	21692	01.01.2025	31.05.2025	8000	36.87%
	Total (MT)	1278478.00			223167.88	


Nodal Officer I&FC

ANNEXURE-2

**Monthly Action Taken Report of I&FC Department for January 2025 for submission before Hon'ble High Court of Delhi
w.r.t. Judgment dated 08.04.2024 in Writ Petition (Civil) No. 7594/2018**

S. No.	Responsible Department: I&FCD	Para of the HC Judgment	Timeline as per HC Judgment	Action Taken So far
Multiplicity of Authorities for Management of Drainage System				
1 (a)	Submission of report including assessment of quantity of silt in twenty-two (22) drains which are out falling in river Yamuna	14(3)	15.05.2024	<ul style="list-style-type: none"> Assessment of silt i.e. all twenty-two drain outfalling in Yamuna has already been Completed. (Annexure-1)
1 (b)	Submission of action plan for de-silting of the drains which are out falling in river Yamuna should be undertaken on a war footing in 22 drains	14(3)	--	<ul style="list-style-type: none"> The work for desilting of all 22 drains outfalling in Yamuna is in progress as per action plan as under: - <ol style="list-style-type: none"> The desilting work in all 22 drains have already been started since 01.01.2025. The desilting work in all 22 drains will be completed by 31.05.2025. The progress of desilting work in 22 drains annexed in annexure-1.
1 (c)	De-silting of the drains which are out falling in river Yamuna should be undertaken on a war footing and be completed in 21 drains, excluding Najafgarh drain. Also, removal of encroachments from these drains should be completed simultaneously.	14(3)	31.12.2024	<ul style="list-style-type: none"> The desilting of 21 nos. drains is in progress as per action plan and progress as mentioned in annexure-1. Since drains are taken over by I&FC Deptt. "as-is-where-is" basis, necessary action for removal of encroachment will be done by MCD/DrainOwning Agency.
1 (d)	De-silting of Najafgarh drain shall be completed. The removal of encroachments from these drains should be completed simultaneously.	14(3)	30.06.2025	<ul style="list-style-type: none"> Regarding Najafgarh Drain, a preliminary estimate amounting to Rs. 404.60 crore has been prepared to remove legacy silt and it was forwarded for accord of A/A & E/S to Finance Department by conducting EFC and for making budgetary provision. However, the

ANNEXURE - II

			<p>FD returned with observation to place proposal before Flood Control Board (FCB).</p> <ul style="list-style-type: none"> • The proposal re-examined in view huge quantity historical/legacy silt, space constraints for operation of machine, stacking and huge budget requirements and a practical approach has been evolved to remove the silt in phased manner in 3 seasons submitted for taking view by competent authority and placing before Flood Control Board, however it returned back again with some observation. Meanwhile, Modal code of conduct was imposed for the Delhi Assembly election- 2025. • The file will be resubmitted after constitution of FCB by the new government. • However, an action plan was prepared for removal of silt of quantity 7.0 lac cum during 2025, from critical location/stretches of the drain before monsoon for ensuring smooth passage of storm water through the drain and works are in progress. • Regarding removal of encroachment, one identified encroachment near Kakrola has been removed with help of District Administration on 18.09.24 and for removal of another encroachment at Ranhola approval from religious committee has also been received. The matter has been taken up with DM (West) for its removal through STF. • For further identification of encroachment, demarcation of drain land required for which revenue department has been requested to conduct demarcation. The removal of encroachment will be carried out as identified from demarcation report, with the help of STF/DTF. 	
2	An operative plan for regular repair and maintenance of the 22 drains, including embankment of these drains; prevention of dumping of solid waste in the drains including (a) dissuading public from disposing garbage in these drains and (b) penal actions against defaulters; and bio-fencing and afforestation alongside such drains.	14(4)	--	<ul style="list-style-type: none"> • The provisions of maintenance have already been taken in scope of works which will be carried out after desilting work, to ensure free flow during monsoon season. • Warning boards also being placed at identified locations to dissuade public from disposing garbage into drains and action against defaulters. • The plantation/Afforestation along drains (as per site conditions) shall be carried out during monsoon season as per feasibility.

